

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016
APPEAL NO. 138 OF 2016 & IA No. 168 of 2019
APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016
APPEAL NO. 308 OF 2016 AND
APPEAL NO. 209 OF 2017**

Dated:25th September, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

**Haryana Power Purchase Center
Vs.**

.... Appellant(s)

Jhajjar Power Ltd. &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms.AnushreeBardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr.Ramanuj Kumar
Mr.ManpreetLamba
Ms.PriyalModi for R-1

Mr.Shreshth Sharma
Mr. Samarth Kashyap
Mr.AnuragBansalfor R-2

Mr.ShriVenkatesh
Mr.Nishtha Kumar
Mr.VikasMaini
Mr.SuhaelButtanfor R-3

APPEAL NO. 138 OF 2016& IA No. 168 of 2019

Jhajjar Power Ltd. Appellant(s)
Vs.
Uttar Haryana BijiVitran Nigam Ltd. &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr.Ramanuj Kumar
Mr.ManpreetLamba
Ms.PriyalModi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms.AnushreeBardhanfor R 1

Mr.Shreshth Sharma
Mr. Samarth Kashyap
Mr.AnuragBansal for R-2

Mr.ShriVenkatesh
Ms.Nishtha Kumar
Mr.VikasMaini
Mr.SuhaelButtanfor R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr.Shreshth Sharma
Mr. Samarth Kashyap
Mr.AnuragBansal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr.Ramanuj Kumar
Mr.ManpreetLamba
Ms.PriyalModifor R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms.AnushreeBardhan for R 2 & 3

Mr.ShriVenkatesh
Ms.Nishtha Kumar
Mr.VikasMaini
Mr.SuhaelButtanfor R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.
Tata Power Delhi Distribution Ltd. &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr.Ramanuj Kumar
Mr.ManpreetLamba
Ms.PriyalModi

Counsel for the Respondent(s) : Mr.Shreshth Sharma
Mr. Samarth Kashyap
Mr.AnuragBansal for R-1

Mr.ShriVenkatesh
Ms.Nishtha Kumar
Mr.VikasMaini
Mr.SuhaelButtanfor R-2

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr.BasavaPrabhu S. Patil, Sr. Adv.
Mr.GeetAhuja
Mr.Shreshth Sharma
Mr. Samarth Kashyap
Mr.AnuragBangal for TPDDL

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr.Ramanuj Kumar
Mr.ManpreetLamba
Ms.PriyalModi

Mr.ShriVenkatesh
Ms.Nishtha Kumar
Mr.VikasMaini

ORDER

Heard learned senior counsel, Mr. Sanjay Sen at some length of time. Convenience compilation along with note of arguments submitted by Respondent No. 1 in Appeal No. 134 of 2016 is taken on record.

List the matter for further hearing on **04.11.2019.**

(S.D. Dubey)
Technical Member

Js/mkj

(Justice ManjulaChellur)
Chairperson